

PITEM NO.75

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 6150/2016
M/S MALAYAGIRI SANDAL WOOD OIL
DISTILLERY THROUGH ITS PARTNER Petitioner(s)
VERSUS

STATE OF U.P. AND ORS. Respondent(s)
(with appln. (s) for exemption from filing O.T. and interim relief
and office report)
Date : 28/09/2016 This petition was called on for hearing today.
For Petitioner(s)

Ms. Bharti Tyagi, Adv.
Mr. Pankaj Bhatia, Adv.

For Respondent(s)

Mr. B. Krishna Prasad, Adv.
Mr. Sumanta S. Bandyopadhyay, Adv.
Mr. Mushtaq Ahmad, Adv.
Mr. Devesh Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete. Respondent no.2 has failed to
file the counter affidavit despite opportunities granted.
Respondent no.5 has already filed the counter affidavit. There is
no appearance for the other served respondents. Therefore, the
matter shall be processed for listing before the Hon'ble Court
under the Rules.

(M V RAMESH)
Registrar

PS